GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 2774 TO BE ANSWERED ON 04.01.2018

Drinking Water Problem

†2774. SHRI VIKRAM USENDI, SHRI P. KUMAR, SHRI DILIP PATEL, SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of drinking water and sanitation schemes implemented in the country during the last three years;
- (b) the details of targets set and achievements made under each of the schemes for rural and tribal areas during each of the last three years and the current year, State/UT-wise separately for both the areas;
- (c) the details of funds released and utilized under these schemes during the said period, year, scheme and State/ UT-wise with separate figures for Bastar zone of Chhattisgarh;
- (d) the details of the proposals received by the Union Government from various States under the said schemes, scheme-wise and the action taken by Government thereon, State-wise;
- (e) whether any time-limit has been fixed for completion of these schemes and if so, the details thereof; and
- (f) the steps taken by the Government to provide safe drinking water in rural and tribal areas of the country?

ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

a)In respect of drinking water:Rural drinking water supply is a state subject. States are empowered to plan, design, approve and implement rural drinking water supply schemes which are approved by State Level Scheme Sanctioning Committee (SLSSC). As per information entered by States on Integrated Management Information System (IMIS) of the Ministry, State / UT-wise details of schemescompleted under National Rural Drinking Water Supply Programme (NRDWP) for the last three years, as on 02.01.2018 is as under.

S.	Financial	N	Number of Schemes completed								
No.	Year	PWS	PWS	Tubewell	Recharge	Point	Total				
		(MVS)	(SVS)	/ HP /	Structure	Treatment					
				Well etc.		System					
1	2014-2015	2698	70203	198578	26605	2996	301080				
2	2015-2016	2669	58691	124700	22205	3417	211682				
3	2016-2017	1934	20997	25234	12521	739	61425				
4	2017-2018	1058	8403	8228	1038	206	18933				
	(till 02.01.18)										
Tota	al	8359	158294	356740	62369	7358	593120				

#PWS (MVS) – Piped Water Supply (Multi Village Scheme), SVS: Single Village Scheme

In respect of Sanitation: The Swachh Bharat Mission (Gramin) (SBM (G)) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Under Swachh Bharat Mission (Gramin), there is a provision of an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

(b) In respect of drinking water: As per information entered by States / UTs on IMIS, the details of targets set and achievements made under NRDWP for rural and tribal areas during each of the last three years and the current year is at Annexure-I & I (a) respectively.

In respect of sanitation: Swachh Bharat Mission (Gramin) is demand driven scheme; hence no year-wise targets are set. State/UT-wise number of Individual household latrines (IHHLs) constructed during last 3 years under SBM (G) is at **Annexure-II**. Adequate priority is given for Tribal areas of the country. 10% of Total Allocation is reserved for Schedule Tribes (STs) each year.

(c) **In respect of drinking water:** The State/ UT-wise details (including Chhattisgarh) of funds released and utilized under NRDWP during the last three years and current year is at **Annexure – III.** Separate figures of funds released and utilized for Bastar zone (i.e. districts of Bastar, Bijapur, Dantewada, kanker, Narayanpur and Sukma) of Chhattisgarh are as under:

(Amount in Rs. Crore)

S.N	District	2014-1	5	2015-16		2016-17		2017-18	
0.		Relea	Expendit	Relea	Expendit	Relea	Expendit	Relea	Expendit
		se	ure	se	ure	se	ure	se	ure
1	Bastar	9.98	10.28	2.33	2.33	2.6	2.45	8.17	7.95
2	Bijapur	6.39	6.62	2.84	2.64	1.79	1.72	0.41	0.4
3	Dantewa	3.39	3.73	1.13	1.12	0.97	0.91	2.28	2.28
	da								

4	Kanker	6.92	7.17	2.08	2.01	3.03	2.99	8.1	7.25
5	Narayan	2.23	3.29	1.31	1.31	1.68	1.63	1.24	1.19
	pur								
6	Sukma	3.05	3.26	1.19	1.18	0.81	0.76	0.63	0.58
Т	OTAL	31.96	34.35	10.88	10.59	10.88	10.46	20.83	19.65

In respect of sanitation: State/UT-wise central share released and utilised under SBM (G) during last 3 years is atAnnexure-III (a). District-wise details of Bastar division are as under:-

District-wise, Central (3 years (Rs. in lakh)	share release	ed and utilis	sed in Basta	r division o	f Chhattisgarl	during last	
District	201	2014-15 2015-16		5-16	6 2016-17		
	Release	Utilised	Release	Utilised	Release	Utilised	
Bastar (Jagdalpur)	100.00	152.47	90.00	417.55	720.00	236.09	
Bijapur	0.00	2.47	120.63	346.27	330.00	122.64	
Dantewada	50.00	11.46	61.08	162.93	540.00	460.84	
Kanker	175.00	59.42	783.38	1182.45	1664.30	908.03	
Kondagaon	75.00	42.67	122.81	315.87	630.00	410.62	
Narayanpur	0.00	13.44	90.00	168.50	420.00	538.89	
Sukma	75.00	3.10	122.81	258.21	420.00	212.09	
Total	475.00	285.03	1390.71	2851.78	4724.30	2889.20	

(d) **In respect of drinking water:**The Ministry of Drinking Water & Sanitation had launched the National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to about 28,000 arsenic / fluoride affected habitations over a span of 4 years. State-wise number proposals submitted by the States into Integrated Management Information System (IMIS) of the Ministry, proposal considered and funds released under NWQSM as on 22nd December, 2017 is as follows:-

S. No.	Name of the State	No. of proposals (PWS & CWPPs) Submitted	No. of	Fund released in	Remarks
5. 110.	State	& CWFFS) Submitted	proposals considered	Crore	
1	Andhra Pradesh	73	Nil	Nil	Additional details / proceedings are awaited.
2	Assam	122	Nil	Nil	Additional details / proceedings are awaited.
3	Bihar	794	753	80.37	Balance proposals

					are under examination
4	Chhattisgarh	15 (CWPPs)	Nil	Nil	Additional details / proceedings are awaited.
5	Haryana	12	06	09.63	Balance proposals are under examination
6	Jharkhand	01	01	07.25	Nil
7	Rajasthan	1,052 (49-PWS & 1003- CWPPs)	Nil	Nil	Additional details / proceedings are awaited.
8	Telangana	27	27	440.51	Nil
9	West Bengal	07	03	154.37	Balance proposals are under examination.

PWS: Piped Water Supply Scheme and CWPPs: Community Water Purification Plants.

In respect of sanitation: Swachh Bharat Mission (Gramin) is under implementation in 684 rural districts of the Country. All proposals received under SBM(G) from States have been sanctioned. No proposal is pending.

(e)&(f)In respect of drinking water:Rural drinking water supply is a state subject. States are empowered to plan, design, approve and implement rural drinking water supply schemes. This Ministry provides technical & financial assistance to the states towards coverage of piped water supply in entire rural habitations.

This Ministry has directed States to focus more on Piped Water Supply schemes. States have also been directed to focus on early completion of the schemes which are in advanced stage of completion. While doing so, this Ministry has directed the States that priority is to be accorded to the schemes meant for Arsenic / Fluoride affected habitation and Open Defecation Free (ODF) villages. Further, the states have also been advised to pool more funds from their own resources / loan from external / domestic financial agencies. With this increased devolution of funds, States/UTs can take up more schemes and achieve its ultimate goal. The complete coverage will depend on availability of resources i.e. required funds with the states and water. However, all schemes under NWQSM are planned to be completed by March 2021.

In respect of sanitation:Under Swachh Bharat Mission (Gramin), target is to provide toilets to all households by 2nd October, 2019.

									exure-I
Aı	nnexure referred to in reply	to part (b) of	Lok Sab	ha Unstarre	d Q. No-	2774 due fo	r reply o		
		2014	-15	2015-	16	2016-	17	2017-18 02.01.	
S.No.		Target (As per Ministry) (PC+QA)	Ach.	Target (As per Ministry) (PC+QA)	Ach.	Target (As per Ministry) (PC+QA)	Ach.	Target (As taken by the State)	Ach.
1	Andaman And Nicobar	4	0	5	0	5	0	5	0
2	Andhra Pradesh	2744	2819	980	1905	1005	1373	1005	553
3	Arunachal Pradesh	248	214	217	143	188	126	188	9
4	Assam	9938	6399	3993	1659	1752	382	1752	101
5	Bihar	13000	12236	5692	7189	7777	1289	7777	251
6	Chhattisgarh	10900	12173	3894	3670	4169	997	4169	399
7	Goa	0	0	2	0	2	0	2	0
8	Gujarat	1075	2509	961	1193	32	1605	32	499
9	Haryana	534	523	248	317	263	290	263	74
10	Himachal Pradesh	2500	2560	1115	1536	1300	938	1300	406
11	Jammu And Kashmir	803	642	359	233	380	260	380	70
12	Jharkhand	16535	9185	7307	1868	1430	3074	1430	2701
13	Karnataka	10003	15398	4551	19791	12000	17434	12000	6166
14	Kerala	1000	221	429	432	463	291	463	158
15	Madhya Pradesh	10876	12378	5421	11478	338	7420	338	6726
16	Maharashtra	4200	3747	1611	1566	1955	1270	1955	177
17	Manipur	200	224	52	80	50	103	50	21
18	Meghalaya	200	285	280	242	110	82	110	8
19	Mizoram	52	51	31	28	35	35	35	4
20	Nagaland	120	190	24	168	54	167	54	48
21	Odisha	13500	20521	8620	15224	9300	8196	9300	1454
22	Puducherry	23	0	5	0	5	0	5	0
23	Punjab	1850	570	261	251	779	647	779	723
24	Rajasthan	3173	3513	1963	2763	2039	2908	2039	2592
25	Sikkim	200	128	45	81	40	14	40	22
26	Tamil Nadu	4805	8622	1494	1390	3269	2910	3269	937
27	Telangana	2057	2143	802	1669	915	1121	915	476
28	Tripura	1382	1538	525	938	565	571	565	99
29	Uttar Pradesh	24500	10461	2334	4300	1354	1838	1354	403
30	Uttarakhand	1056	976	473	479	495	484	495	350
31	West Bengal	4620	5891	2497	5295	4766	5217	4766	2071
	Total	142098	136117	56191	85888	56835	61042	56835	27498

Ann	nexure referred t	to in ronly to	nart (h) a	f Lak Sabba	Unstanna	I O No 27	74 due for		exure-I (a)
Ani	lexure referred (2014	• ` ` ′	2015		2016		2017-18 02.01.	3 (as on
S.No.	State	Targeted (For ALL Schemes)	Actual Covered						
1	Andaman And Nicobar	0	0	0	0	0	0	0	0
2	Andhra Pradesh	381	289	206	396	82	417	216	253
3	Arunachal Pradesh	232	205	252	137	168	124	107	8
4	Assam	1934	1006	930	239	284	51	56	32
5	Bihar	152	133	171	123	34	25	1	5
6	Chhattisgarh	7716	8005	2391	2214	69	599	0	298
7	Goa	0	0	0	0	0	0	0	0
8	Gujarat	1192	982	677	641	640	986	1507	332
9	Haryana	0	0	0	0	0	0	0	0
10	Himachal Pradesh	85	87	102	76	27	24	40	19
11	Jammu And Kashmir	130	120	64	41	78	44	60	14
12	Jharkhand	6454	3831	1410	807	2098	1703	9	1294
13	Karnataka	515	792	676	1123	591	920	64	202
14	Kerala	0	0	2	1	0	0	1	0
15	Madhya Pradesh	5037	5179	4023	4752	2902	3106	3731	2652
16	Maharashtra	676	642	220	198	238	182	87	26
17	Manipur	141	172	145	63	32	71	0	18
18	Meghalaya	404	284	213	223	84	82	9	8
19	Mizoram	80	50	10	28	11	35	2	4
20	Nagaland	117	185	0	165	51	164	0	47
21	Odisha	7550	8904	2197	6538	1192	3076	776	479
22	Puducherry	0	0	0	0	0	0	0	0
23	Punjab	0	0	0	0	0	0	0	0
24	Rajasthan	442	242	129	103	296	588	1273	543
25	Sikkim	58	57	15	32	10	3	20	5
26	Tamil Nadu	57	159	0	0	4	3	1	0
27	Telangana	552	488	167	317	296	411	262	325
28	Tripura	810	862	840	532	319	299	131	49
29	Uttar Pradesh	3	2	14	23	5	0	2	0
30	Uttarakhand	31	30	13	13	11	11	8	6
31	West Bengal	421	495	574	317	420	449	541	168
	Total	35170	33201	15441	19102	9942	13373	8904	6787

(Source: format C-14)

Annexure-II Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.2774 due for reply on 04-01-2018

State/UT	2014-15	2015-16	2016-17	
A & N Islands	0	0	979	
Andhra Pradesh	218242	350558	788495	
Arunachal Pradesh	12901	19439	42552	
Assam	150735	463045	1054912	
Bihar	165448	427034	872331	
Chhattisgarh	39849	356360	1465047	
D & N Haveli	0	0	0	
Daman & Diu	0	0	0	
Goa	0	28637	0	
Gujarat	334729	919949	1559640	
Haryana	106573	129170	124140	
Himachal Pradesh	57977	62551	80519	
Jammu & Kashmir	11112	61817	83438	
Jharkhand	99706	313936	832214	
Karnataka	779019	530913	720013	
Kerala	32534	11153	195024	
Madhya Pradesh	512636	1016755	1860073	
Maharashtra	488647	882103	1917198	
Manipur	27681	46921	41423	
Meghalaya	42001	44129	45973	
Mizoram	534	6026	2872	
Nagaland	103	22514	38112	
Odisha	133533	1327220	1263966	
Puducherry	0	0	2430	
Punjab	9749	71420	106626	
Rajasthan	649055	2090426	2791186	
Sikkim	3562	3707	0	
Tamil Nadu	380047	946386	1139671	
Telangana	131955	238427	520029	
Tripura	24802	60681	43828	
Uttar Pradesh	511601	692113	1741169	
Uttarakhand	57892	63971	334099	
West Bengal	847055	1432006	2322347	
	5829678	12619367	21990306	

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No- 2774 due for reply on 04.01.2018 (amount in Rs. Crore) 2017-18 (as on 2014-15 2015-16 2016-17 02.01.2018) S.No. State Release Exp. Release Exp. Release Exp. Release Exp. ANDAMAN and 1 **NICOBAR** 0.81 0.43 0.16 0 0.22 0.00 0 0 190.6 165.68 130.99 2 ANDHRA PRADESH 377.78 427.08 170.05 204.00 157.38 ARUNACHAL 90.68 4.07 3 109.83 119.5 65.4 66.23 110.84 58.4 PRADESH **ASSAM** 585.32 586.88 284.11 216.2 348.06 206.61 158.8 139.05 4 202.73 295.38 473.29 300.03 5 **BIHAR** 399.11 381.9 373.81 138.61 64.64 6 **CHATTISGARH** 150.74 173.08 60.83 84.28 65.66 49.84 36.9 7 **GOA** 0 0 1.66 0 1.19 3.35 0 0 8 **GUJARAT** 405.58 491.44 238.91 274.78 278.50 265.16 225.51 132.49 9 HARYANA 277.98 228.82 122.65 150.74 111.53 116.42 83.55 52.11 HIMACHAL 120.89 10 **PRADESH** 120.18 64.38 69.88 83.31 66.04 54.59 58.69 JAMMU AND 11 **KASHMIR** 474.41 458.03 192.12 222.16 225.14 219.94 166.94 90.81 175.18 206.88 132.09 133.7 131.74 157.89 123.43 94.85 12 **JHARKHAND** 622.37 343.72 187.25 13 **KARNATAKA** 563.91 278.08 366.68 341.33 123.58 48.05 14 **KERALA** 124.1 131.86 64.45 75.22 74.21 70 24.78 MADHYA 399.94 440.18 193.73 **PRADESH** 387.62 232.26 212.48 135.51 77.07 15 **MAHARASHTRA** 748.23 901.96 330.88 584 404.45 412.32 161.08 111.01 16 88.54 92.25 27.92 43.44 40.61 44.44 17 **MANIPUR** 18.87 26.58 49.29 19.4 18 **MEGHALAYA** 69.5 81.02 31.24 30.92 40.42 34.27 19 **MIZORAM** 34.5 39.81 17.32 23.16 24.49 24.82 10.91 11.05 20 NAGALAND 101.44 86.45 38.53 61.9 36.84 40.20 12.81 13 21 **ODISHA** 230.67 272.83 103.19 165.25 134.96 100.59 44.98 27.94 22 **PUDUCHERRY** 0 0 0 0 0.29 0.00 0 0 **PUNJAB** 97.38 90.23 42.79 36.57 51.89 53.56 43.9 44.61 23 24 RAJASTHAN 1304.64 1386.79 480.21 1072.92 681.21 261.84 495.65 526.75 12.05 2.91 7.74 25 SIKKIM 31.7 32.03 12.49 19.42 16.51 432.39 182.35 188.98 62.88 26 TAMIL NADU 382.46 164.85 174.68 101.77 27 189.25 97.71 555.37 **TELANGANA** 212.24 106.42 133.09 111.89 386.8 **TRIPURA** 68.31 39.97 43.73 28.85 20.43 28 64.81 31.68 38.73 29 1073.22 490.31 639.54 234.14 363.62 UTTAR PRADESH 1146.18 690.46 621.95 30 UTTARAKHAND 111.48 138.05 60.06 99.79 88.19 99.95 58.81 77.14 31 WEST BENGAL 431.09 480.72 216.85 288.75 440.15 444.86 737.29 198.38 5371.76 3051.76 9191.22 9783.16 4264.58 5931.90 4031.37 Total 5331.24

Annexure-III

(source: format D-1, D-0)

Annexure-III (a). Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.2774 due for reply on 04-01-2018

State/UT	201	4-15	2015	5-16	2016	-17
	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07
ARUNACHAL PRADESH	14.61	14.37	38.71	29.22	65.09	65.05
ASSAM	185.78	121.24	474.27	484.35	747.58	568.23
BIHAR	0.00	104.59	221.55	325.59	131.86	148.69
CHHATTISGARH	28.12	17.72	144.72	263.19	584.46	408.88
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00
DAMAN & DIU						
GOA	0.00	0.00	1.05	4.83	0.00	0.00
GUJARAT	156.07	157.46	478.22	575.90	751.23	626.48
HARYANA	5.93	61.52	32.76	72.27	68.79	34.20
HIMACHAL PRADESH	130.17	30.57	4.37	71.42	117.30	81.37
JAMMU & KASHMIR	103.08	4.66	4.05	66.92	59.51	53.19
JHARKHAND	23.05	75.73	97.32	262.77	455.46	423.44
KARNATAKA	312.54	441.03	450.77	444.21	419.56	399.53
KERALA	33.97	21.97	8.50	17.03	196.28	137.52
MADHYA PRADESH	0.00	224.13	374.33	803.06	1210.77	1121.10
MAHARASHTRA	236.11	258.18	567.45	644.49	528.94	616.11
MANIPUR	9.18	20.23	44.19	53.48	27.28	4.54
MEGHALAYA	0.00	38.13	35.65	56.13	75.70	41.13
MIZORAM	0.00	2.62	3.32	6.66	10.98	4.31
NAGALAND	20.87	1.33	10.83	28.10	64.12	44.12
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65
PUNJAB	0.00	8.15	38.70	59.34	197.02	73.26
RAJASTHAN	271.57	312.39	938.73	1287.23	777.30	1065.63
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85
TAMIL NADU	205.12	138.09	78.94	560.44	537.02	506.17
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63
TRIPURA	50.65	16.91	38.89	52.89	24.98	20.03
UTTAR PRADESH	237.99	257.43	565.39	571.91	1153.33	1131.74
UTTARAKHAND	40.52	43.80	49.37	71.67	348.05	149.55
WEST BENGAL	371.52	469.16	712.92	904.79	655.50	838.58
	2730.30	3094.53	6362.96	9370.47	10559.58	10025.49